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Title: Need to repeal the Armed Forces Special Power Act, 1958 in North Eastern States and Jammu and Kashmir.

DR. THOKCHOM MEINYA (INNER MANIPUR): The Government has constituted the Justice Jeevan Reddy Committee to review the Armed Forces Special Power Act, 1958, promulgated in the North Eastern States and Jammu and Kashmir in order to repeal the Act or to providing a human face to the Act. It has been quite some time that this Committee had submitted its report to the Government. It is also understood that the Committee recommended the repeal of the Act. I have been requesting the Union Government for consideration of the repal of this Act even since I joined this Parliament in 2004.

The people of Manipur are looking forward for the repeal of the Act immediatly. This will go a long way towards solving the problem being faced by the peaceful state of Manipur. Hence, I once again strongly urge upon the Union Government to consider the immediate repeal of this Act.